

GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 2617  
(To be answered on the 1<sup>st</sup> December 2016)

FLYING TRAINING INSTITUTES

2617. SHRI HARISH CHANDRA ALIAS HARISH DWIVEDI

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether there is dearth of institutes providing flying training in the country;
- (b) if so, whether the Indian youth aspirants for commercial pilots are forced to take training in costly international schools;
- (c) if so, the steps taken to set up adequate number of such institutes in the country; and
- (d) the steps taken/being taken by the Government to provide pilot training to youth in the country?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

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- (a) There are adequate Institutes which provide Flying Training in the country.
- (b) No Madam.
- (c) There are already 29 DGCA approved Flying Training Organisations (FTOs).
- (d) The steps taken to ensure quality training to the pilots are attached at Annexure - A.

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To enhance the standards of Flying Training and for ensuring regulatory control in Organisation imparting training for issue of Commercial Pilot Licenses DGCA has taken following steps:

1. Civil Aviation Requirements, Section 7 series D part I regarding "Approval, Renewal and Inspection/ Surveillance/ Audit of flying training organization" was revised and issued on 30-1-2015, further, it was again revised on 31-7-2015 on the basis of the inputs from stake holders and on the recommendations of MoCA. (Copy of the CAR is available on DGCA website [www.dgca.nic.in](http://www.dgca.nic.in)).
2. Civil Aviation Requirements, Section 7 series I part V regarding "Criteria for approval of Chief Flying Instructor and Deputy Chief Flight Instructor for Flying Training Organisation" was re-issued on 20.02.2015 and again revised on 4-8-2015 on the basis of the inputs from stake holders and on the recommendations of MoCA. (Copy of the CAR is available on DGCA website [www.dgca.nic.in](http://www.dgca.nic.in)).
3. Accordingly, to ensure compliance of above two CARs recertification of all Flying Training Organisations (FTOs) was initiated by DGCA and twenty nine (29) Flying Training Organisations have already been recertified as per the revised certification procedures laid down in CAR. (List of certified FTOs is at Annexure - 3).
4. As mentioned above at point No.1 and 2 DGCA has revised old regulations with new regulations some of the salient features of both the revised Civil Aviation Requirements are :-
  - Both are user friendly and concise.
  - These CARs clearly lays down the requirements and processes involved in approval/ renewal of approvals.
  - CARs contains specified application performas for approval/ renewal of FTOs and CFI/Dy.CFI/CGI post holders.
  - Templates are provided for preparation of Training and Procedure Manual (TPM) and Quality Assurance Manual (QAM).
  - Detailed application performas are also provided for getting approval of TPM and QAM.
  - A comprehensive process to be followed within DGCA for approval of TPM and QAM is specified for guidance of Inspectors.
  - For ensuring better quality in flying training, an organisation is free to lay down their own procedures for training and have their own effective mechanism to ensure quality and the systems written by them in their manuals are approved by DGCA qualified inspectors.

- FTOs are free to change their systems through TPM and QAM after due approval from DGCA again to fine tune their systems/ operations to have best flying training output.
- FTOs are given liberty to operate from other bases than their approved main bases so that the training should continue without any break due weather or any other reasons at main base. Continuity in flying training ensures better skills in pilots.
- Restriction of having one CFI and one DY.CFI has been removed, FTOs are allowed to have requisite no. of CFIs/Dy. CFIs as per the size and scope of their FTO. Thus training does not stop due want of qualified manpower and continuous training ensures quality.
- All CFI/Dy. CFI are assessed for their examiner competency by DGCA to ensure quality of training provided by them to pilots.